

**PRESENTATION OF THE REPORT
OF THE JOINT COMMITTEE OF THE
HOUSE ON THE PREVENTION OF
FOOD ADULTERATION (AMEND-
MENT) BILL, 1974**

SHRI TRILOKI SINGH (Uttar Pradesh): Sir, I beg to present the Report of the Joint Committee of the Houses on the Bill further to amend the Prevention of Food Adulteration Act, 1954.

**EVIDENCE TENDERED BEFORE
THE JOINT COMMITTEE OF THE
HOUSES ON THE PREVENTION OF
FOOD ADULTERATION (AMEND-
MENT) BILL, 1974**

SHRI TRILOKI SINGH (Uttar Pradesh): Sir, I beg to lay on the Table a copy of the evidence tendered before the Joint Committee of the Houses on the Bill further to amend the Prevention of Food Adulteration Act, 1954.

MR. CHAIRMAN: The House stands adjourned till 11 A.M. on Tuesday, the 6th January, 1976.

The House then adjourned at twenty-six minutes past twelve of the clock till eleven of the clock on Tuesday, the 6th January, 1976.